

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 30<sup>th</sup> June, 2023;**

I

The **Hon'ble Shri Justice M. S. Sonak** will not be available for Judicial work.

II

Urgent mentioning and placing of the matters if any, pertaining to the Court presided over by The **Hon'ble Shri Justice M. S. Sonak** is allowed before the **Hon'ble Shri Justice M. S. Karnik**.

III

Special Division Bench comprising of **The Hon'ble Shri. Justice M. S. Karnik** and **The Hon'ble Shri. Justice Bharat P. Deshpande** will not be available for judicial work.

IV

Urgent mentioning and placing of the matters if any, pertaining to the Special Division Bench is allowed before **The Hon'ble Shri Justice M. S. Karnik**.

V

The **Hon'ble Shri. Justice M.S. Karnik** will sit singly and will take up the matter as per the Board published separately.

High Court of Bombay at Goa,  
Porvorim, Goa

Date :21.06.2023

By Order, 7,

**Sd/-**

( **Rám S. Prábhu Dessai** )  
**Registrar (Judicial)**